

(10)

**Central Administrative Tribunal
Principal Bench**

**CP No. 321/2004
OA No. 373/2003**

New Delhi, this the 7th day of May, 2010

**Hon'ble Dr. Ramesh Chandra Panda, Member (A)
Hon'ble Dr. Dharam Paul Sharma, Member (J)**

1. Shri Jhagaroo,
S/o Shri Kalu
Valveman under I.O.W.,
Northern Railway,
Delhi.
2. Shri Ram Sumer,
S/o Shri Ram
Valveman under I.O.W.,
Northern Railway,
Delhi.
3. Shri Ayodhya Prasad,
S/o Shri Kalla,
Valveman under I.O.W.,
Northern Railway,
Delhi.
4. Shri Ram Jagat,
Valveman under I.O.W.,
Northern Railway,
Delhi.

(By Advocate : None)

... **Applicant**

Versus

1. Shri R.R. Jaruhar,
General Manager,
Northern Railway,
Baroda House
New Delhi.

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2. Dr. P.K. Goel,
Divisional Railway Manager,
Northern Railway,
D.R.M. Office, Chelmsford Rd.
New Delhi.

.... Respondents.

: O R D E R (ORAL) :

Dr. Ramesh Chandra Panda, Member (A) :

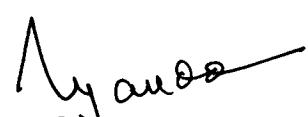
The CP was moved for non-compliance of the orders passed by the Tribunal in OA No.373/2003 vide its order dated 14.11.2003.

On the last date of hearing i.e. on 29.11.2004, it was noted that the relief that was granted to the Applicant on the basis of order of this Tribunal dated 02.07.2001 in OA No.1158/2000 was also stayed.

After the orders of the Tribunal have been stayed by the Hon'ble Supreme Court and Hon'ble High Court, no contempt is made out against the contemners in this CP.

2. In view of the above, the CP is closed with liberty to the Applicant to agitate in appropriate proceedings after the Writ Petitions and SLP pending in the Hon'ble High Court and Hon'ble Supreme Court are decided.


(Dr. Dharam Paul Sharma)
Member (J)


(Dr. Ramesh Chandra Panda)
Member (A)

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